

2022: -

- (1) 2/6/2023-DOP, dated the 8th November, 2024, publishing the Lakshadweep Panchayats (Application of Funds and Maintenance of Accounts) Rules, 2024.
- (2) 2/2/2024-DOP, dated the 8th November, 2024, publishing the Lakshadweep District Panchayat Committee Rules, 2024.
- (3) 2/1/2024-DOP, dated the 8th November, 2024, publishing the Lakshadweep (Daily Allowance and Travel Allowance to President, Vice-President, Sarpanch, Upa-Sarpanch and Elected members of Panchayats) Rules, 2024.

[Placed in Library. For (1) to (3), see No. L.T. 2590/18/25]

II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993: —

- (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2023-24.
- (b) Memorandum of Action Taken on the recommendations contained in the above Report.
- (c) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2459/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the National Foundation for Communal Harmony (NFCH), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2338/18/25]

Notifications of the Ministry of Fisheries, Animal Husbandry and Dairying

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह

बघेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 4396(E)., dated the 10th October, 2024, amending the Principal Notification No. S.O. 1495(E), dated the 10th June, 2014, issued under clause (b) of Section 2 and Section 3 of the Live-stock Importation Act, 1898, along with a delay statement.

(ii) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 320(E)., dated the 17th January, 2025, amending the Principal Notification No. S.O. 3926(E), dated the 22nd September, 2021, issued under Section 3A of the Live-stock Importation Act, 1898.

(iii) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 1139(E)., dated the 12th March, 2025, amending the Principal Notification No. S.O. 2666(E), dated the 16th October, 2014, issued under clause (d) of Section 2 and Section 3A of the Live-stock Importation Act, 1898.

[Placed in Library. For (i) to (iii), see No. L.T. 2455/18/25]

Notifications of the Ministry of Road, Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O. 613(E)., dated the 4th February, 2025, amending the Principal Notification No. S.O. 4153(E), dated the 5th September, 2022.
- (2) S.O. 686(E)., dated the 10th February, 2025, levying user fee for the project of two lane with paved shoulder of Bijapur-Hubli section of NH-218 (New NH-52) in the State of Karnataka.
- (3) S.O. 687(E)., dated the 10th February, 2025, levying user fee for the project of four laning of Mirza Chowki to Farakka section of NH-33 (old NH-80) in the State of Jharkhand on Hybrid Annuity Mode.